

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 264
TO BE ANSWERED ON 21ST JULY 2026**

STATUS OF PRIMARY AND COMMUNITY HEALTH CENTRES IN KUSHINAGAR

264. SHRI RATANJIT PRATAP NARAIN SINGH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status of infrastructure development at the primary and community health centres in Kushinagar district;
- (b) the total number of Ayushman Golden Cards issued to marginalized families under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) scheme in Uttar Pradesh;
- (c) whether any private hospitals in Kushinagar have been penalized for denying free treatment to valid Ayushman beneficiaries;
- (d) the funds allocated to upgrade the district hospital into a fully functional medical college to serve rural patients; and
- (e) the steps taken to ensure the continuous availability of life-saving medical equipment in these regional health facilities?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): Public Health and Hospital is a State Subject and the responsibility for strengthening of healthcare system including human resource adequacy and service availability in the public health facilities lies with respective State/UT Governments.

In Kushinagar district, there are 15 Community Health Centres (CHCs) established and operational. The status of operationalized Ayushman Arogya Mandir (AAMs) in Kushinagar district is given below:

AAM-PHC	AAM-UPHC	AAM-SHC	AAM-USHC	AAM-AYUSH	Total
50	5	216	18	35	324

All CHCs, PHCs and SHCs maintain an adequate stock of medicines as per the Essential Drugs List (EDL), and the required pathology testing facilities are available.

(b): As per the information provided by NHA (National Health Authority), as on 15th July 2026, 4.3 crore Individual Ayushman cards have been issued for 1.47 crore eligible families including marginalized families in Uttar Pradesh.

(c): As reported by the State Health Agency (SHA), as per the empanelment guidelines under the Ayushman Bharat PM-JAY Scheme, empanelled hospitals cannot deny treatment to eligible beneficiaries. No case regarding penalizing for denying free treatment to valid Ayushman beneficiaries has been reported.

(d): Ministry of Health and Family Welfare (MoHFW) administers Centrally Sponsored Scheme (CSS) for Establishment of new medical colleges attached with existing district/referral hospitals with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. Under the scheme, 27 medical colleges at various districts of Uttar Pradesh have been approved including one medical college at Kushinagar to serve rural patients. The details are given as under:

Rs. in Crore

Location	Date of Approval	Approved Cost	Central Share	Total amount released	Status
Kushinagar	27.09.2019	325	195	195	Functional, 2024-25

(e): To strengthen public health facilities, including provision and support for essential and lifesaving equipment as per Indian Public Health Standard guidelines, Ministry of Health & Family Welfare (MoHFW) had launched Free Diagnostics Services Initiative (FDSI) that recommends a minimum set of laboratory tests as per the healthcare facility level.
